MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for prohibition on indication of caste, religion, community or region, etc., with the name."

The motion was adopted.

SHRI D. D. DESAI: I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL•

Insertion of new Articles 23A, 23B and 23C)

श्री यमुना प्रसाद शास्त्री (रीवा) : उपाध्यक्ष महोदय, मैं प्रस्ताव करना हूं कि मुझे भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की धनुमति दी ााये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

भी यमुना प्रसाद शास्त्री : मैं विधेयक को पुरःस्थापित करता हूं।

INDIAN SOCIAL DISPARITIES
ABOLITION BILL\*

श्री कपनाथ सिंह यावव (प्रतापगढ़):
उपाध्यक्ष महोवय, मैं प्रस्ताव करता हूं कि
मुझे सामाजिक विषमतामों भीर जातिवाद
का उन्मूलन करने तथा हरिजनों, गिरिजनों
भीर भ्रन्य पिछड़े वर्गों के शैक्षणिक, सामाजिक
भीर भाषिक पिछड़ेपन को दूर करने का
उपबंध करने वाले विधेयक को पुर:स्थापित
करने की भ्रमुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for abolition of social disparities, casteism and removal of educational, social and economic backwardness of Harijans, Girijans and other backward classes."

The motion was adopted.

भी रूपनाथ सिंह यादव : मैं विधेयक को पुरःस्थापित करता हूं।

CONSTITUTION (AMENDMENT)
BILL\*

(Amendment of Article 80)

श्री स्रोम प्रकाश स्थागी (बहराइच): उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि मुझे भारत के संविधान में घनुछेच्द 80 का संशोधन करने वाले विश्वेयक को पुर स्थापित करने की धनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री स्रोम प्रकाश त्यागी : मैं विश्रेयक को पुरःस्थापित करता हूं।

CODE OF CIVIL PROCEDURE

(AMENDMENT) BILL\*

(Amendment of Order XVII)

SHRI NIRMAL CHANDRA JAIN (Seoni): I move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

MR. DEPUTY-SPEAKER: The question is:

<sup>\*</sup>Published in Gazette of India Extraordinary Part II, Section 2, dated 2-12-1977.